Central Administrative Tribunal Principal Bench, New Delhi.

OA-3499/2016

New Delhi this the 17th day of October, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

> Pushpraj Mittal, (aged about 43 years), S/o Sh. R.S. Mittal, R/o 36-A, Dharampura, Najafgarh, New Delhi-43.

(through: Sh. Vinay Mishra)

Versus

- Union of India, Through its Secretary, Ministry of Home Affairs, North Block, New Delhi.
- The Director, Intelligence Bureau, North Block, New Delhi.
- 3. The Joint Director, Intelligence Bureau, MHA, 35, S.P. Marg, New Delhi.

Respondents

Applicant

ORDER(ORAL)

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Mr. Shekhar Agarwal, Member (A)

The applicant is aggrieved by the decision of the respondents in not permitting him to appear for the examination for the post of Security Assistant (Motor Transport) despite the fact that he has put in long years of continuous and unblemished service with the department. On going through the material placed on record by the applicant, we find that the upper age limit for the aforesaid post was 30 years. This was relaxable to 40 years in case of departmental candidates. Even if the applicant had been treated as a departmental candidate despite not being a regular employee of the department, he would not have been eligible for the aforesaid post as according to his own admission, he has attained the age of 43 years.

2. We therefore do not find any merit in this OA. Accordingly, the same is dismissed in limine.

(Brahm Avtar Agrawal) Member (J) (Shekhar Agarwal) Member (A)

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